

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-7**  
New Rst.A-1/2021  
In  
IB-544(ND)/2020

**IN THE MATTER OF:**

M/s. Sheetal Impex Pvt. Ltd.

**Vs.**

Shree Swastic Sales Corporation Pvt. Ltd.

....FINANCIAL CREDITOR

...RESPONDENT

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 14.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**SHRI L.N GUPTA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/FC :

For the Respondent/CD :

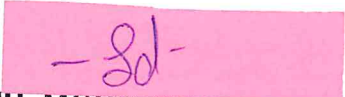
**ORDER**

**New Rst.A-1/2021:-**

Counsel for the Applicant is present. The Registry is directed to issue notice to the Non-Applicant. The counsel for the Applicant is permitted to serve private notice to the Non-Applicant by all modes and file proof of service along with affidavit on or before next date of hearing.

List the matter on 19<sup>th</sup> March, 2021.

  
**(L.N GUPTA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**